

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-203
IB-2731/ND/2019
CA/C- V/391/ND/2020

IN THE MATTER OF:

S.P. Buiders

....Applicant

Vs

Adore Realtech Pvt Ltd

....Respondent

SECTION

Under Section-9 of IBC, 2016

Order delivered on 22.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sandeep

For the Respondent :

ORDER

After some argument, Ld. Proxy Counsel appeared on behalf of Corporate Debtor/Respondent prayed for adjournment. List the case on 27.01.2020.

sdl-

(K.K. VOHRA)
MEMBER (T)

sdl-

v\

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)